

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513
IB-791/ND/2020

IN THE MATTER OF:

SHRI Rizwan Khalee
V/s.
Spicejet Ltd

....Applicant

....Respondent

SECTION
U/s 9 IBC

Order delivered on 06.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Sumant

ORDER

On the request of the parties, list the matter on **16.07.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/- 2a

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo